Annexure - 4

Name of the corporate debtor: ANU ENGITECH PRIVATE LIMITED Date of commencement of CIRP: 03-02-2022; List of creditors as on:10-09-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) Date of commencement of Liquidation: 09.08.2023

(Amount in Rs.)

p==========		in the second
Remarks, if any		NA
Amount of Amount of claim not claim not claim under admitted verification		AM
Amount of claim not admitted		NA
Amount of Amount of any Amount of Amount of Remarks, if contingent mutual dues, claim not claim under any claim ethat may beset admitted verification off		Ą
Amount of contingent claim		Ą
Details of claim admitted	% of voting share in CoC	00.00%
	Whether related party?	o N
	f Amount Whether % of covered by related voting guarantee party? share in CoC	Ą
	Nature of claim	Financial - Unsecured
	Amount of Nature of Amount Whether % of claim claim covered by related voting admitted guarantee party? share i CoC	0
Sl. Name of Identifica Details of claim No. creditor tion received	No. Date of Amount receipt claimed	Ē
	Date of receipt	
Identifica tion No.		
Si. Name of No. creditor		MR. MURALI S
No.		н

C-Somzeen

CMA C. SANJEEVI, M.Com., M.B.A., FCMA. Cost Accountant & Insolvency Professional,

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